



# BAR COUNCIL of Maharashtra & Goa



Provisional

En. No.: MAH/2811/2024

Sr. No.: 239451

*We, the Chairman, Vice-Chairman and Members of the Bar Council of Maharashtra & Goa Certify that the name of*

**Adv. Sharma Rishikesh Jagdish**

*L.L.B is entered on the **Twenty six** day of **July 2024** in the Roll of Advocate maintained by the Bar Council of Maharashtra & Goa under the provisions of section 17 of the Advocates Act, 1961 (Act No. 25 of 1961) as a person admitted to be an Advocate on the Roll of this Bar Council.*

***In Testimony** where of this certificate is granted to him at Mumbai on the **Twenty six** day of the month of **July** in the year **Two thousand Twenty four** under the seal of the said Bar Council and the signature of the said Chairman.*



**Adv. Rajendra B. Umap**  
Chairman